

Government on the working of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1982-83. [Placed in Library. See No. LT—7151/83]

Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Amendment Ordinance, 1983

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATH MISRA) : I beg to lay on the Table a copy of the Punjab Panchayat Samitis and Parishads (Temporary Supersession) Amendment Ordinance, 1983, (No. 4 of 1983) (Hindi and English versions) promulgated by the Governor of Punjab on the 11th October, 1983, under article 213(2) (a) of the constitution read with clause (c) (iv) of the Proclamation dated the 6th October, 1982 issued by the President in relation to the State of Punjab. [Placed in Library. See No. LT—7152/83]

Annual Report of Coal Mines Labour Welfare Organisation, Dhanbad, for 1982-83

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the activities of the Coal Mines Labour Welfare Organisation, Dhanbad, for the year 1982-83. [Placed in Library. See No. LT—7153/83]

JOINT COMMITTEE ON OFFICES OF PROFIT

Seventh Report

SHRI GULSHER AHMED (Satna) : I beg to present the Seventh Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

MR. SPEAKER : Now matters under Rule 377.

Shri Kunhambu.

[MR. DEPUTY-SPEAKER in the chair]

MR. DEPUTY-SPEAKER : Now matters under Rule 377.

Hon. Members, please take your seats.

(Interruptions)

PROF. MADHU DANDAVATE (Rajapur) : There is a statement by the Defence Minister.

MR. DEPUTY-SPEAKER : That will come after 377 statements.

श्री राजनाथ सोनकर शास्त्री (सैदपुर) : मैं जानना चाहता हूँ कि 377 को ऐक्सेप्ट करने का क्या क्राइटीरिया तय किया हुआ है ? हमारी पार्टी का 377 आना चाहिए था ।

MR. DEPUTY-SPEAKER : Please meet the Speaker. You can meet the Speaker and mention to him.

12.10 hrs.

MATTERS UNDER RULE 377

- (i) Construction of an Overbridge at Level Crossing on Francis Road in Calicut

SHRI K. KUNHAMBUR (Cananore) . The proposal to construct an overbridge in place of existing level crossing at Francis Road in Calicut has been before the Railway authorities for a long time. According to the plan, the cost has to be shared between the Government of Kerala and the Southern Railway. The State Government was asked by the General Manager, Southern Railway to submit plans and estimates of the proposed overbridge and accor-

dingly the State Government submitted the same as far back as in September 1982. But so far no action has been taken in this regard. The State Government has taken up this matter with the Railway authorities on many occasions. But all its attempts to get the plan approved have been of no avail. The proposed overbridge is very essential for the smooth flow of vehicular traffic in this congested area.

Therefore, I would request the Railway authorities to sanction this plan immediately so that work could be started without any further loss of time.

- (ii) Stoppage of trains like G.T. Howrah Express, Tamil Nadu Express etc. at Sullurpet Station

SHRI P. PENCHALIAH (Nellore):** Stoppage of trains like GT/Coramandal/Tamil Nadu/Howrah Mail at Sullurpet.

Sriharikota Rocket Launching Station in Andhra Pradesh is a prestigious project in our country. It is one of the foremost Rocket Launching stations of the world.

Many engineers, scientists and other civil servants working in the project come from various parts of the country. Nearly 12,000 employees of the SHAR come from place like Delhi, Calcutta, Madras, Bangalore, Ahmedabad, Bombay, Trivendrum, Hyderabad, Nagpur, etc. The nearest railway station connecting this prestigious project with the rest of the country is Sullurpet which is 17 Kms. away from the project. At present, only passenger trains stop at Sullurpet; none of the fast trains like GT Express, Coromandal Express, Tamil Nadu Express, Howrah Mail stops at Sullurpet, with the result that the employees working at the project are facing many difficulties.

The matter has been represented several times to the Railway authorities

but unfortunately no action has been taken to stop the above-mentioned trains at Sullurpet.

Hence, I request the Hon. Minister for Railways to take up the matter immediately to stop GT, Coromandal, Tamil Nadu Express, Howrah Mail at Sullurpet.

Also I request to extend the suburban train which is running between Madras and Gummandipudi to Gudur which will go a long way to serve the needs of SHAR employees.

- (iii) Delay in Starting Express Trains from Trivandrum to Bongaingaon and Ahmedabad

SHRI V.S. VIJAYARAGHAVAN (Palghat): The Railway Department had taken a decision to start two express trains from Bongaingaon to Trivandrum and Ahmedabad to Trivandrum respectively. This decision was taken as a result of repeated representations from the public. The decision to link the eastern and western parts of India with Trivandrum in the South was heartily welcomed by the people of Kerala. These trains would be a great help to thousands of Malayalese working in big industrial cities like Calcutta, Bhillai, Bombay, Ahmedabad etc. Unfortunately, it appears now that implementation of the decision to start these train services will be delayed. The railway authorities say that it has not been implemented because the Finance Ministry has not given clearance to this proposal so far. Whatever may be the reason, the delay in this matter has created apprehensions in the minds of the people of Kerala. They fear that it might be cancelled on some pretext or the other.

Therefore, I would request the Railway authorities to get a favourable decision from the Finance Ministry immediately and take steps to start these trains and thus remove the apprehensions from the minds of the people of Kerala.

**The original speech was delivered in Telugu.